

ITEM NO.27

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 1265/2015

RAM BETI

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 04/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar, Adv.
Mr. C. K. Rai, Adv.

For Respondent(s)

Mr. Asihwarya Pathak, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Learned counsel for the parties have failed to file the additional documents within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2016.07.04
15:48:30 IST
Reason: